

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(3)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/9/ (IB)/2017
NAME OF THE PETITIONER(S) : CONSOLIDATED CONSTRUCTIONS CONSORTIUM LTD
NAME OF THE RESPONDENT(S) : HINDUJA FOUNDARIES LIMITED
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A.M. Sriharan

Counsel for Ashok Leyland
limited

Ashok Leyland

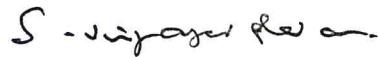
2. Preethi. S. Arasu
for S. Karthikey Balan

Counsel for Petitioner

Preethi

ORDER

Counsels for both the parties present. A joint memo has been filed by the parties stating that the matter has been settled between them and the outstanding amount is paid as full and final settlement. The memo is taken on record. Counsel for the Petitioner prayed to withdraw the petition, to this effect an endorsement has been made by the Counsel for Petitioner on the petition. The petition is **dismissed as withdrawn**.



(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)